

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 804 OF 2018 IN  
APPEAL NO. 167 OF 2018**

**Dated: 4<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Global Energy Private Limited ..... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr. Adv.  
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan For R-1

**ORDER**

**IA NO. 804 OF 2018  
(Appl. for urgent listing)**

We have heard learned counsel for the appellant/applicant. For the reasons stated in the application, list the matter on 05.07.2018.

The application is allowed.

**APPEAL NO. 167 OF 2018**

Issue notice to the Respondents on the appeal as well as on the other applications returnable on 05.07.2018. Dasti, in addition, is permitted.

List the matter on **05.07.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**